GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

STARRED QUESTION NO. 154

TO BE ANSWERED ON 28.12.2017

WASTE-TO-ENERGY PLANTS

*154. SHRI NALIN KUMAR KATEEL:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has set up waste-to-energy plants in the country;
- (b) if so, the details thereof including the number of such plants operating in the country, State-wise; and
- (c) whether these plants are functioning properly to meet the desired objectives of their installation and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR POWER AND NEW & RENEWABLE ENERGY (I/C) (SHRI R. K. SINGH)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 154 FOR 28.12.2017 REGARDING WASTE-TO-ENERGY PLANTS

(a) to (c): The Ministry of New and Renewable Energy (MNRE) has supported 180 waste-to-energy plants based on Municipal Solid Waste (MSW), Urban & Industrial Waste for generation of power, biogas and bioCNG. These plants are functioning properly meeting the desired objective of utilizing agricultural waste, urban waste, industrial waste and Municipal Solid Waste (MSW) for generating power, producing biogas and BioCNG. The State-wise details of these waste-to-energy plants with installed capacity and number of plants set up, as on 15.12.2017, are given in **Annexure-I.**

Annexure-I

Annexure-I referred to in reply to parts (a) to (c) of the Lok Sabha Starred Question No 154 for 28/12/2017 regarding "Waste- to -Energy Plants"

State-wise details of waste-to-energy plants set up with installed capacity and number of plants, as on 15.12.2017

SI. No.	Name of State / Union Territories	MSW based Power Plants	Agricultural, Urban & Industrial Effluent/Waste based Waste to Energy plants			
			Grid Power	Off-grid Power	Biogas	BioCNG
		MW (No. of plants)	MW (No. of plants)	MW (No. of plants)	m³/day (No. of plants)	Kg/day (No. of plants)
1	Andhra Pradesh	-	23.16 (4)	17.66 (12)	74,640 (6)	-
2	Bihar	-	-	-	12,000 (1)	-
3	Chhattisgarh	-	-	0.33 (1)	-	-
4	Delhi	52.00 (3)	-	-	-	-
5	Gujarat	-	-	11.28 (10)	24,840(4)	12,538 (2)
6	Haryana	-	-	4.0 (2)	-	2,050 (2)
7	Himachal Pradesh	1.75 (1)	-	-	12,000 (1)	-
8	Karnataka	-	1.00 (1)	4.8 (3)	58,080 (3)	-
9	Kerala	-	-	-	2,760 (1)	-
10	Madhya Pradesh	9.00 (1)	3.9 (2)	-	5,640 (3)	1,200 (1)
11	Maharashtra	3.00 (1)	9.59 (3)	14.63 (10)	73,080 (8)	19,533 (3)
12	Punjab	-	9.25 (2)	4.17 (3)	33,720 (5)	1,847 (1)
13	Rajasthan	-	-	3.0 (1)	-	4,000 (2)
14	Tamil Nadu	-	6.4 (3)	4.05 (3)	1,42,920 (27)	-
15	Telangana	-	18.5 (3)	1.0 (1)	30,000 (4)	-
16	Uttar Pradesh	-	-	44.63 (22)	46,200 (4)	-
17	Uttarakhand	-	-	1.89(2)	67,200(5)	5,460(1)
18	West Bengal	-	-	-	14,040(2)	-
	Total	65.75 (6)	71.8 (18)	111.44 (70)	5,97,120 (74)	46,628 (12)